

OFFICE OF THE
PRINCIPAL DISTRICT AND SESSIONS JUDGE
SHOPIAN

ORDER No:-286/PDJ/SPN

DATED: - 01-06-2020

Consequent upon extension of National Lockdown to prevent the spread of Corona Virus (COVID-19) and in pursuance to the issuance of order No. 1651/GS dated 01-06-2020 by the Hon'ble High Court of Jammu and Kashmir extending circulars 13/GS dated 20/03/2020, 14/GS dated 23/03/2020, 15/GS dated 26/03/2020 and 16/GS dated 29/03/2020, interim arrangement made by this office vide Order No:284/PDJ/SPN dated 20/05/2020 to deal with urgent matters as well as bail or remand applications, shall continue till 8th of June 2020, following directions are hereby issued for compliance by the Ld. Judicial Officers posted at District Headquarter Shopian.

1. That all the Ld. Judicial Officers shall strictly adhere to the instructions contained in aforementioned circular annexed herewith as Annexure "A".
2. That following Judicial Officers of the Court are nominated for taking up below mentioned urgent matters through their residences by virtual mode only.
3. **Urgent matters:**
 - i) Bail.
 - ii) Domestic Violence Act.
 - ii) Cases of Maintenance
 - iv) Custody of Children
 - v) Matters Involving Injunction.
 - vi) Cases/applications fixed for final hearing.

It is further mentioned that the applications must be send only via below mentioned whatsapp numbers and email id's of the officials of the e-court Shopian.

Contact Details of e-Court Shopian :

9797948762, 7780944052 ,

javeedbhat@gmail.com, abrar.raina@gmail.com

| S.no | Name of the Court | Period of Day |
|------|---|--|
| 1. | Addl. Special Mobile Magistrate, Shopian | 01 to 4 th June 2020 |
| 2. | Chief Judicial Magistrate Shopian | 5 th to 8 th June 2020 |


Pr. District & Sessions Judge
Shopian